HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video Conference)

EMG-WP(C) No. 15/2020, EMG-CM No. 28/2020 & EMG-CM No. 29/2020.

Vikas Gupta

....Petitioner (s)

Through:- Mr. Aditya Gupta, Advocate

(on Video Call from residence in Jammu)

 $V\!/_S$

Commissioner, Municipal Corporation and

....Respondent(s)

others

Through:- Mr. S. S. Nanda, Sr. AAG

(on Video Call from residence in Jammu)

Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

ORDER

Adjourned at the request of learned counsel for the petitioner.

List again on 13.05.2020.

(RAJNESH OSWAL) JUDGE

Jammu 09.05.2020 (Muneesh)